

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:2604
ANSWERED ON:26.08.2013
WAGE REVISION IN DEFENCE PSUS
Ram Shri Purnmasi

Will the Minister of DEFENCE be pleased to state:

- (a) whether the issue of wage revision in the Defence public sector undertakings including Bharat Electronics Limited has been pending since long;
- (b) if so, the details thereof;
- (c) whether the Government has received any representation from the labour unions of these undertaking in this regard; and
- (d) if so, the details thereof and the steps taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI JITENDRA SINGH)

(a) to (d) No proposal for wage revision is pending in Bharat Electronics Ltd. (BEL), Mazagon Dock Ltd. (MDL); Mishra Dhatu Nigam Ltd. (MIDHANI); Bharat Dynamics Ltd. (BDL); Goa Shipyard Ltd. (GSL); Hindustan Shipyard Ltd. (HSL) and BEML Ltd. (BEML). The position regarding the remaining two Defence Public Sector Undertakings is as under:-

In Hindustan Aeronautics Ltd. (HAL) and Garden Reach Shipbuilders & Engineers Ltd. (GRSE), wage revision of workmen is due with effect from 01.01.2012. The recognised unions have submitted their charter of demands for the wage revision. Keeping in view the guidelines notified by the Department of Public Enterprises on 13th June, 2013, the negotiations with the unions will be concluded and settlement reached, in due course.